

In the National Company Law Tribunal, Jaipur

Item No. 224

CP No. 13/213-221/JPR/2018

UNDER SECTION 213(b) 216,221 COMPANIES ACT, 2013

In the matter of:

M/s Krishna Sales Corporations & Ors.Applicant/Petitioners

VS.

M/s The Rajasthan Industrial Gases Ltd. & Anr.Respondent

Order delivered on 31.10.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Naresh Kumar Sejvani, Adv.
For Respondent(s) : R. K. Salecha, Adv,
Tanisha Khubchandani, Adv.

ORDER

Heard the submissions made by the counsels for both the parties. Post the matter to 15.11.2019.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**